

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**  
***(through web-based video conferencing platform)***

Item No. 110

IA Nos. 2982/2023, 37/2024  
and  
CP(IB) No. 271/Chd/Chd/2020

**IN THE MATTER OF:**

CS Modi & Co. Pvt. Ltd.

...Petitioner

Vs.

Golden Promotions & Developers  
Pvt. Ltd.

...Respondent

**Under Section: 9, 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 19.03.2024.

**Sd/-**  
Court Officer

Preeti  
12.02.2024